

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4629
ANSWERED ON:23.12.2005
ADDITIONAL ALLOCATIONS UNDER PMGSY
Singh Shri Sugrib

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has allocated the additional allocation for Pradhan Mantri Gram Sadak Yojana (PMGSY) on account of increase in diesel cess during each of the last three years and current year;
- (b) if so, the details thereof, State-wise;
- (c) whether there has been a delay in allocation of cess collected from diesel; and
- (d) if so, the steps taken by the Government for timely disbursement of additional allocation to States?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (d) The cess collected on diesel accrues into the Central Road Fund, which is governed by the provisions of the Central Road Fund Act, 2000. As per provisions of the Central Road Fund Act, 2000, fifty percent of the cess on high speed diesel is allocated for the development of rural roads under Pradhan Mantri Sadak Yojana (PMGSY). The release of funds to the States depends upon the level of utilisation of funds released earlier to the States and the physical progress of works, as stipulated in the guidelines of PMGSY. There has been no delay in allocation of cess.